

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2689  
ANSWERED ON:25.11.2010  
BEGUMPET AIRPORT  
Owaisi Shri Asaduddin

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether after operationalisation of Samsabad airport at Hyderabad, the land of Begumpet airport is lying unutilised;
- (b) if so, the details thereof and reasons therefor;
- (c) whether the Government has chalked out plan for utilisation of the land at Begumpet airport;
- (d) if so, the details thereof;
- (e) the land out of total land so far utilised;
- (f) whether some Government departments, NGOs and private parties have asked for the said land for utilisation in the public interest; and
- (g) if so, the response of the Government and future strategy chalked out by the Government for maximum utilisation of the land at Begumpet airport at Hyderabad?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

(a) & (b): No, Madam. Begumpet Airport in Hyderabad is being utilized for general aviation purposes, VIP, Defence and training Flights of Air India, Training Academy for Pilots, conducting Aviation Expo etc.

(c), (d) & (e): Preparation of a Master Plan for utilization of the infrastructure at Begumpet airport is proposed to be undertaken with the help of a consultant. The land at Begumpet airport is being used for both aeronautical and non-aeronautical purposes.

(f) & (g): Yes, Madam. Airports Authority of India (AAI) land at Begumpet airport has already been allotted to various Government departments on lease i.e. flying clubs, Indian Airlines, Postal Deptt., CGHS, National Security Guard, MET Deptt., Air Force etc. in respect of aviation related activities.